

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 234**  
**38(ND)14**

**IN THE MATTER OF:**

**M/s. Revex Enterprises Pvt. Ltd.**

**... Applicant/Petitioner**

**Under Section: 237(b)**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**

**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saurabh Kalia, Adv. T. Bansal, Adv. Rajesh Agrawal

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 08.10.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**